

ITEM NO.1503

COURT NO.4

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1681/2009

STATE (CBI)

Appellant(s)

VERSUS

MOHD. SALIM ZARGAR @ FAYAZ & ORS.

Respondent(s)

WITH CrI.A. No. 1770/2009

Date : 20-03-2025 These appeals were called on for pronouncement
of judgment today.

For Appellant(s) :

Mr. Mukesh Kumar Maroria, AOR

For Respondent(s) :

Ms. Kamini Jaiswal, AOR

Ms. Rani Mishra, Adv.

Hon'ble Mr. Justice Ujjal Bhuyan pronounced the
Reportable judgment of the Bench comprising Hon'ble Mr.
Justice Abhay S.Oka and His Lordship.

The appeals are dismissed in terms of the signed
Reportable judgment.

Pending applications also stand disposed of.

(Anita Malhotra)

AR-CUM-PS

(Signed Reportable judgment is placed on the file.)

(AVGV RAMU)

Court Master